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(स्वास्थ्य और परिवार कल्याण विभाग)

भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)

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MINISTRY OF HEALTH AND FAMILY WELFARE
(Department of Health and Family Welfare)

NOTIFICATION

New Delhi, the 15th October, 2007

S.O. 1758(E).—In exercise of the powers conferred by Sub-section (3) of Section 1 of The Food Safety and Standards Act, 2006 (34 of 2006), the Central Government hereby appoints the 15th day of October, 2007, as the day on which the provisions of Sections 4 to 10 (both inclusive), Sections 87, 88, 91 and 101 of the said Act shall come into force.


DEBASISH PANDA, Jr. Secy.


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